

**DELHI LEGISLATIVE ASSEMBLY**  
**Bulletin Part-I**  
**(Brief summary of proceedings)**  
**Thursday, 25<sup>th</sup> June, 2015/ 04 Ashad, 1937 (Saka)**

**No. 09**

**2.00 P.M.**

**Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair**

1. 2:01 P.M. Sh. Vijender Gupta, Leader of Opposition sought to know about the fate of the Notice of Calling Attention given by him under Rule-54.  
Hon'ble Speaker stated that a Notice of Calling Attention under Rule-54 of Rules of Procedure and Conduct of Business, has been received from Sh. Vijender Gupta, Leader of Opposition.  
The Chair ruled that as per the established convention, no other business is taken for consideration in the House on the day of presentation of Budget. However, the aforesaid Notice has been sent to the Minister concerned for his comments. As and when the comments will be received, Hon'ble Leader of Opposition would be informed accordingly.  
The Members of BJP were not satisfied with the Ruling of the Chair.  
They came in the well of the House and started exchanging arguments with the Chair.

***Uproar in the House.***

2. 2:04 P.M. **Special Mention (Rule-280):**  
The following Members raised matters under Rule-280:
1. Sh. Rajesh Rishi
  2. Sh. Vijender Garg
  3. Sh. Jarnail Singh (Tilak Nagar)
  4. Sh. Shri Dutt Sharma
  5. Sh. Rajender Pal Gautam

**Members of BJP continuously disturbed the proceeding of the House.**

3. 2:20 P.M. **Members of BJP walked out of the House in protest.**
4. 2:21 P.M. **Special Mention (Rule-280) contd...**  
Sh. Rajender Pal Gautam Contd....
6. Sh. Imran Hussain
  7. Sh. Jarnail Singh (Rajouri Garden)
  8. Sh. Adarsh Shastri
  9. Sh. Naresh Yadav
  10. Sh. Avtar Singh Kalkaji

5. 2:35 P.M. **Motion under Rule-107 :**  
**1. Col. Devender Sehrawat** moved the following motion :-  
“This House endorses the justified demand of Ex-Servicemen and requests the Govt. of India to implement the ‘One Rank One Pension Scheme’ immediately.”

The following Members participated in the debate :-

2. Ms. Rakhi Birla
3. Sh. Rituraj
4. Sh. Nitin Tyagi

Sh. Sateynder Jain, Minister of Health replied to the debate.

Motion was put to vote and adopted by voice-vote.

6. 3:01 P.M. **2. Sh. Kailash Gahlot** moved the following motion :-  
“This House resolves that keeping in view, the increasing population of Delhi, the pending schemes of construction of new Hospitals be immediately implemented & completed and shortage of Doctors in all the Hospitals be removed and all essential medical facilities be made available therein.”

The following Members participated in the debate :-

2. Sh. Rajesh Rishi
3. Sh. Rajender Pal Gautam
4. Ms. Sarita Singh

Sh. Sateynder Jain, Minister of Health replied to the debate.

Motion was put to vote and adopted by voice-vote.

7. 3:38 P.M. **The Chair adjourned the House for Tea-Break till 4:10 P.M.**

8. 4:15 P.M. **House reassembled.**  
**Hon’ble Speaker in Chair.**

9. 4:16 P.M. **ANNUAL BUDGET (2015-2016):**  
**Sh. Manish Sisodia**, Hon’ble Deputy Chief Minister delivered his Budget Speech and presented the Annual Budget for the financial year 2015-16.

10. 6:32 P.M. **The Chair adjourned the House upto 2.00 PM on Friday, 26<sup>th</sup> June 2015.**

**Delhi**  
**25<sup>th</sup> June, 2015**

**P.R. Meena**  
**Secretary**